

**11.01 hrs.**

Title: References made to the passing of Shri Bhubaneswar Bhuyan, a member of 7<sup>th</sup> Lok Sabha on 21 December, 2002; Dr. Mallikarjun, a member of 5<sup>th</sup> to 7<sup>th</sup> and 9th to 11th Lok Sabha on 24<sup>th</sup> December, 2002; Shri Radha Charan Sharma, a member of 1<sup>st</sup> and 2<sup>nd</sup> Lok Sabha on 4<sup>th</sup> January, 2003; Shri Balwant Sinha Mehta, a member of Constituent Assembly and First Lok Sabha on 31<sup>st</sup> January, 2003; Shri Kamal Nath Jha, a Member of 7<sup>th</sup> Lok Sabha on 11<sup>th</sup> February, 2003 and Shri Natwarlal Patel a Member of 5<sup>th</sup> Lok Sabha on 12<sup>th</sup> February, 2003.

\*m01

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of six of our former colleagues, namely, Shri Bhubaneswar Bhuyan, Dr. Mallikarjun, Shri Radha Charan Sharma, Shri Balwant Singh Mehta, Shri Kamal Nath Jha and Shri Natwarlal Patel.

Shri Bhubaneswar Bhuyan was a Member of Seventh Lok Sabha from 1983 to 1984 representing Guwahati parliamentary constituency of Assam.

He was a Member of the Committee on Petitions during 1983-84.

Shri Bhuyan served as lecturer and later as professor and Head of the Department of Philosophy in the Arya Vidyapeeth College, Guwahati during 1960 to 1975. He rose to become Vice-Principal of the college in 1975 and held the office till 1983.

Shri Bhuyan was associated with other educational institutions too. He was Organising Secretary of Assam College Teachers' Association during 1967-68 and its General Secretary during 1969-70. He was also General-Secretary, All Assam College Teachers' Association from 1975 to 1983.

He was also a member of the Telecom Advisory Committee, Assam circle during 2001-2002.

Shri Bhuyan was a member of Indian delegation to Inter-Parliamentary Conference on Environment held at Nairobi (Kenya) during 1984.

Shri Bhubaneswar Bhuyan passed away on 21 December, 2002 at Guwahati, Assam at the age of 70 after a brief illness.

Dr. Mallikarjun was a Member of Fifth to Seventh and Ninth to Eleventh Lok Sabha from 1971 to 1984 and 1989 to 1997 representing Medak and Mahbubnagar parliamentary constituencies of Andhra Pradesh.

Dr. Mallikarjun, who was an able administrator, served as Deputy Minister in the Ministries of Railways, Education and Social Welfare, Information and Broadcasting, Works and Housing, Sports and Department of Parliamentary Affairs from 1980 to 1984 and Minister of State in the Ministries of Railways, Defence and Parliamentary Affairs from 1991 to 1996 in the Union Government.

Dr. Mallikarjun, who was an active parliamentarian, served as the Chairman, Committee of Privileges from 1996 to 1997. He was Member of the Committee on Petitions from 1974 to 1975 and during 1980; Business Advisory Committee during 1981; Committee of Privileges during 1990; Public Accounts Committee from 1990 to 1991 and General Purposes Committee and Committee on Defence from 1996 to 1997.

He was also a member of the Council of the Indian Institute of Science, Bangalore from 1971 to 1973; Consultative Committee constituted under the Andhra Pradesh State Legislature (Delegation of Powers) Act, 1973 from 1973 to 1974; Central Advisory Committee for the National Cadet Corps during 1976 and Consultative Committee, Ministry of Defence from 1990 to 1991.

Hailing from an agriculturist family, Dr. Mallikarjun was an active social and political worker. He worked relentlessly for the uplift of the poor and the downtrodden. He served as the Chairman, Taluk Cooperative Marketing Society and Andhra Pradesh State Financial Corporation from 1990 to 1991. He was also the Director, District Cooperative Society. He also served as Chairman, Telangana Students' Action Committee and Telangana Students' Front.

A widely travelled person, Dr. Mallikarjun was a member of the Indian Delegation to the United Nations Conference on Trade and Development, Nairobi, Kenya during 1976 and the Indian Parliamentary Delegation to Australia during 1984.

Dr. Mallikarjun passed away on 24<sup>th</sup> December, 2002 at Hyderabad, Andhra Pradesh at the age of 61.

Shri Radha Charan Sharma was a Member of First and Second Sabha from 1952 to 1962 representing Morena-

Bhind Parliamentary Constituency of erstwhile Madhya Bharat and Gwalior Parliamentary Constituency of Madhya Pradesh.

Shri Sharma was a Member of the Committee on Government Assurances from 1954 to 1957, House Committee from 1954 to 1956 and Joint Committee on Offices of Profit from 1959 to 1962.

Earlier, Shri Sharma was a member of Gwalior State Assembly and Madhya Bharat Legislative Assembly during 1945.

An advocate by profession, Shri Sharma served as the President, Bar Association, Ambah.

He suffered imprisonment in 1942 for participating in Quit India Movement.

Shri Sharma was a dedicated social activist. He fought against social evils like untouchability and strove for abolition of Jagirdari and Zamindari. He took keen interest in child and female welfare, service of poor and backward classes and removal of social inequalities.

Shri Radha Charan Sharma passed away on 4<sup>th</sup> January, 2003 at Morena, Madhya Pradesh at the age of 88.

Shri Balwant Sinha Mehta was a Member of the Constituent Assembly of India from 1948 to 1950 representing the United State of Rajasthan and First Lok Sabha from 1952 to 1957 representing Udaipur Parliamentary Constituency of Rajasthan.

Shri Mehta, who was an able administrator, was Minister in the Government of erstwhile State of Mewar in 1948 and thereafter, Minister for Commerce and Industries in the State Government of Rajasthan.

Shri Mehta was a parliamentarian of repute. He served as a Member of the Committee on Public Accounts from 1954 to 1956. He also served as Member of various Select Committees of Parliament and Standing Advisory Committees for various Ministries. He was also a Member, Parliamentary Delimitation Committee for constituencies of Rajasthan during 1951 and Delimitation Committee of India during 1953.

Shri Mehta was a well-known political and social worker. He was one of the founders of Shri Pratap Sabha and Haldighati Fair. He actively served various educational, cultural and social organisations in several capacities. He also served as the President of Multipurpose Cooperative Society, Udaipur, Relief Society, Mewar and Gurukul, Chittorgarh, the Vice-president of Bhartiya Lok Kala Mandal, Udaipur, the Secretary, Bihar Earthquake Relief Fund for Mewar; and as a member of the All India Parliamentary Bhoodan Samiti.

Shri Mehta was actively associated with the Rajasthan Bhoodan Yagna Samiti and Bhil Upliftment and Welfare Works in Rajasthan.

Shri Mehta, who was a man of letters, served on the editorial board of 'Lok Kala' – a cultural magazine. His other publications include 'Life of Mirabai and her songs', 'Maharana Pratap', 'Fort of Chittorgarh', 'Mewar Digidarshan' and 'Rajputana'.

A staunch believer in the Gandhian way of life, Shri Mehta was a multi faceted personality and worked relentlessly for the uplift of Harijans and backward classes.

Shri Balwant Sinha Mehta passed away on 31<sup>st</sup> January, 2003 at Udaipur, Rajasthan at the age of 103.

Shri Kamal Nath Jha was a Member of Seventh Lok Sabha from 1980 to 1984 representing Saharsa Parliamentary Constituency of Bihar.

He was also a Member of Rajya Sabha from 1973 to 1980. Earlier Shri Jha was a Member of Bihar Legislative Assembly from 1962 to 1967.

Shri Jha was an able Parliamentarian. He was a Member of Joint Committee on Salaries and Allowances of Members of Parliament from 1981 to 1982 and Committee on Private Members' Bills and Resolutions during 1984.

Shri Jha was actively involved in India's struggle for freedom since his college days and suffered imprisonment on several occasions. Forsaking his studies, he took part in the Quit India Movement in 1942.

Shri Jha, an agriculturist by profession, was also an active social worker. He was the Secretary, All India Kisan Panchayat from 1950 to 1953 and Mahila College, Purnea during 1974. He also served as the Member, Senate, Bhagalpur University from 1964 to 1965 and President, Jute Mazdoor Panchayat from 1957 to 1967. He also served as President of a number of other trade unions.

Shri Kamal Nath Jha passed away on 11<sup>th</sup> February, 2003 in Delhi at the age of 80 after a brief illness.

Shri Natwarlal Patel was a Member of Fifth Lok Sabha from 1971 to 1977 representing Mehsana Parliamentary Constituency of Gujarat.

Shri Patel was a Member of the Committee on Public Undertakings from 1974 to 1976 and the Committee on Privileges from 1976 to 1977. He was also a Member during 1974 to 1976 of the Consultative Committees constituted under Gujarat State Legislative (Delegation of Powers) Acts, 1974 and 1976.

Earlier, Shri Patel was a Member of Legislative Assembly, Gujarat from 1962 to 1967.

Responding to the call given by Mahatma Gandhi, he left his studies to join the Quit India Movement in 1942.

He was Chairman, Mehsana District Central Cooperative Bank Limited, Mehsana; Block Committee of Kadi Taluka; Land Development Cooperative Bank, Kadi Branch and Kadi Taluka, Khadi Gramodyog Mandal.

He was an active social worker. He took keen interest in co-operative movement, ameliorating the lot of farmers and development of agriculture. He also worked for the betterment of economically backward people.

Shri Natwarlal Patel passed away on 12<sup>th</sup> February, 2003 at Kadi, District Mehsana, Gujarat at the age of 79.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.14 hrs.

*(The Members then stood in silence for a short while.)*

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MR. SPEAKER: Shrimati Sushma Swaraj, Minister of Parliamentary Affairs, may please make the statement.  
...(Interruptions)

**श्री प्रमुनाथ सिंह (महाराजगंज, बिहार):** महोदय, विपक्ष की नेता, सोनिया गांधी के खिलाफ **â€** (व्यवधान)

MR. SPEAKER: I am not taking the allegations on record at all.

*(Interruptions) â€*\*

MR. SPEAKER: Let me make it clear to the House that any issue can be raised in the House under the rules provided it is permitted to be raised. I have received a notice from Shri Prabhnath Singh. I am examining the notice. I can also assure him that if the subject is to be discussed in the House, the Business Advisory Committee is entitled to decide whether a particular subject is to be discussed in the House or not.

*...(Interruptions)*

**डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) :** अध्यक्ष महोदय, जीरो आवर के मैटर्स बिजनेस एडवाइजरी कमेटी में कैसे जा सकते हैं? **â€** (व्यवधान)

**श्री प्रमुनाथ सिंह :** इतने गम्भीर मामले को दबाया जा रहा है। **â€** (व्यवधान)

**अध्यक्ष महोदय: मैं बोल रहा हूँ तो आप क्यों खड़े हैं?**

...(व्यवधान)

अध्यक्ष महोदय: धनंजय कुमार जी, आप मंत्री थे। अध्यक्ष खड़े हैं तो आप बैठिए। ऐसे कैसे चलेगा?

**â€** (व्यवधान)

MR. SPEAKER: Let me complete my statement.

*...(Interruptions)*

MR. SPEAKER: Therefore, I have no objection to raise any issue by the Members which is agreed to by the Business Advisory Committee or which is permissible under the rules. I am examining the matter which he has given to me. I will inform him as early as possible so that whatever issue he wants to raise, he

\* Not Recorded

can raise it in the House. But this is not the way of doing it. Somebody stands up in the House. Even in spite of mentioning it a number of times, he tries to raise the issue. Unnecessarily, chaos is created in the House and the subject matter before the House remains pending. Therefore, I would request the hon. Members to raise the issues in a proper manner. The Members who want to raise a particular issue, can raise it in a proper manner at the right time and with the permission of the Chair.

...(Interruptions)

**अध्यक्ष महोदय:** मैंने रूलिंग दे दी है। आप अभी मुझ से चैम्बर में मिल सकते हैं। मैं नियमों के अनुसार उसे रोज करने के लिए परमिशन देने को तैयार हूँ।

⌚ (व्यवधान)

**श्री प्रमुनाथ सिंह :** अध्यक्ष महोदय, जब तक आसन मेरी बात पर निर्णय ले, श्रीमतीसोनिया गांधी को पोटा में गिरफ्तार किया जाए। उनके ऊपर इतना गम्भीर आरोप है और फिर भी वह सदन में बेठी हैं। ⌚ (व्यवधान)

MR. SPEAKER: I have given the ruling on this.